In the second letter dated 27th July 2010, most of the above points have been restated. It has also been mentioned that the project shall be useful for irrigation for both Punjab & Haryana and the cost of project is less than the damages suffered in terms of loss to lives, property, infrastructure, crops etc. in any single year.

Sexual misconduct by sports coaches

*275. SHRI N.K. SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government is aware of allegations of sexual misconduct against coaches of various sports disciplines;
 - (b) if so, the facts and details thereof;
- (c) whether Government proposes to take any concrete steps in view of spate of sexual harassment cases by coaches of various sports bodies; and
 - (d) if so, the details thereof?

Smt. Sharda Ali Khan. Director

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) to (d) Yes, Sir. Based on complaints of sexual harassment against National Women Hockey coach Mr. M.K. Kaushik, the Ministry's "Committee on Sexual Harassment" has been asked to conduct an expeditious enquiry into the matter and submit its report at the earliest. The Committee consists of following members:-

Chairperson

| Q) | ont. or area with land birector | Of Miliperson |
|-------|---|-------------------|
| (ii) | Smt. Deepika Kachhal, Director | Special Counselor |
| (iii) | Sh. Thangmlemilan, Deputy Secretary | Member |
| (iv) | Smt. Padma Menon, PS | Member |
| (v) | Smt. Bulbul Das, Advocate and Member incharge, Law and Legislation All India Women's Conference | Member |
| (vi) | Smt. Yasmin Khan | Co-opted member |
| | Member, Delhi Commission for Women | |

There have also been media reports about a former weightlifter making allegations of sexual harassment against National Weightlifting Coach Mr. Ramesh Malhotra and his trainees denying it. However taking note of the complaints, the Sports Authority of India has withdrawn Mr. Malhotra from the coaching camp.

The Ministry has also issued instructions to federations and sports bodies to have a mechanism in place to deal with complaints of sexual harassment.

Dams in Jharkhand

*276. MS. MABEL REBELLO: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the dams which are under construction in Jharkhand for the last five to twenty years;
- (b) the amount of money the State Government of Jharkhand has already spent on these ongoing dam construction projects;
 - (c) the funds required for completion of these projects;
 - (d) by when these projects would be completed; and
 - (e) the details of their completion, dam wise and year-wise?

THE MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): (a) to (c) As per information received from the Government of Jharkhand, 19 dams are under construction for the last five to twenty years. The Government of Jharkhand has spent Rs. 2918.30 crore on these ongoing projects and an amount of Rs.4191.379 crore is required for completion of these ongoing projects.

(d) and (e) The details of funds required for completion and details of completion dam-wise as provided by the State Government of Jharkhand is given in the Statement.